NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 522/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Lalman Pabbar Jaiswal V/s Sunil Keluskar

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

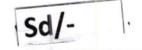
S. No. NAME DESIGNATION SIGNATURE

ORDER CP 522/241-244/NCLT/MB/MAH/2017

- 1. None present from either side.
- 2. No reply is on record from the Respondent Side.
- 3. List this matter on **05.02.2018**.

11 Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) Date : 18.12.2017



M.K. SHRAWAT Member (Judicial)

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